

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:22
ANSWERED ON:02.07.2009
INTRODUCTION OF KG COMMERCIAL GAS CYLINDERS
Chauhan Shri Sanjay Singh

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the Government is considering to introduce 5 Kg. commercial gas cylinders in the country ;
- (b) if so, whether there is a proposal to ban the use of bigger gas cylinders for commercial purpose ;
- (c) if so, the reasons therefore ;
- (d) whether steps are being taken to prevent the growing black-marketing of such gas cylinders;and
- (e) if so, the details thereof ?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS(SHRI JITIN PRASADA)

(a) to (e) : No, Madam. At present, there is no proposal under consideration for introduction of 5 kg. commercial LPG cylinders or for banning the use of bigger LPG cylinders (i.e. 19 kg., 35 kg. and 47.5 kg.) for commercial purpose.

The officials of Oil Marketing Companies (OMCs) carry out regular and surprise inspection, refill audits, surprise checks at customers' premises, en-route surprise checking of delivery vehicles, help State Government offices in raids at commercial establishments, associating with RTO for surprise check of vehicles misusing cylinders, collect customers feedback, carries out regular monitoring of the off takes of LPG distributors of OMCs vis-à-vis historical consumption and customers holdings, customer education and publicity campaigns, etc, as steps for curbing misuse of domestic LPG. If LPG distributor(s) are found guilty, action is taken in accordance with the provisions of the Marketing Discipline Guidelines (MDG).